

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 264 OF 2014

Dated:- 12th October, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Punjab State Power Corporation Ltd.	...Appellant(s)
Versus	
Punjab State Electricity Regulatory Commission & Anr	...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Sakesh Kumar

ORDER

Mr. Anand K. Ganesan, learned counsel for the appellant prays for and is granted two weeks' time to file rejoinder.

Post this Appeal for hearing on **3rd December, 2015.**

**(I.J. Kapoor)
Technical Member
rkt/mk**

**(Justice Surendra Kumar)
Judicial Member**